

HIGH COURT OF ANDHRA PRADESH

ARRANGEMENTS FOR THE SITTINGS OF THE HON'BLE JUDGES

DURING SANKRANTHI VACATION, 2023.

1	<p>The Hon'ble Sri Justice Battu Devanand & The Hon'ble Justice Dr. V.R.K. Krupa Sagar</p> <p>(DIVISION BENCH)</p>	<p>Division Bench Matters including Habeas Corpus Petitions</p>
2	<p>The Hon'ble Sri Justice Battu Devanand</p>	<p>Writ Petitions (other than service matters) of Departments of</p> <ul style="list-style-type: none">• Employment Generation, Training, Youth Services & Sports;• General Administration;• Health, Medical & Family Welfare, Women Development & Child Welfare;• Municipalities and Urban Development ;• Finance & Planning;• Home(including quashing of F.I.Rs/charge sheets);• Irrigation and Command Area Development;• Right to Information Act;• Departments of Central Government;• Central Government undertakings;•• Central Government

		<p>Corporations;</p> <ul style="list-style-type: none"> • State Corporations, undertakings, Khadi Board & Wakf Board; • Civil Supplies and Essential Commodities; • Panchayat Raj & Rural Development; • Social Welfare, B.C.Welfare & Minority Welfare, Tribal Welfare; • Excise. • Writ petitions(other than service matters) of Departments not elsewhere specified;
3	The Hon'ble Sri Justice Subba Reddy Satti	<p>Writ Petitions (other than service matters) of Departments -</p> <ul style="list-style-type: none"> • Revenue, Land Acquisition, Stamps & Registration; • Andhra Pradesh Capital Region Development Authority (APCRDA) / Amaravati Metropolitan Region Development Authority (AMRDA); • Endowments, Tirumala Tirupati Devasthanams; • Mines, Industries and Commerce; • Urban Land Ceiling and Land Reforms cases; • Law & Legislature; • Forest and Environment; • Energy, Science & Technology; • Education, Universities; • • Fisheries & Animal

		<p>Husbandry;</p> <ul style="list-style-type: none"> • Food, Agriculture & Market Committees; • Factories & Labour Departments; • Transport, Roads & Buildings; • Housing Department; • Co-operative Societies; • Writ Petitions (service matters including ACB & CBI);
4	<p style="text-align: center;">The Hon'ble Justice Dr. V.R.K.Krupa Sagar</p>	<ul style="list-style-type: none"> • Criminal Petitions including quashing of charge sheets and F.I.Rs; • Criminal Appeals; • All Bail Applications; • Criminal Revision Cases; • All Transfer Criminal Petitions; • All Transfer Civil Miscellaneous Petitions; • All Civil Miscellaneous Second Appeals; • Petitions filed under Article 227 of the Constitution of India and Civil Revision Petitions; • Appeal Suits; • Second Appeals; • Civil Miscellaneous Appeals; • Motor Accident Civil Miscellaneous Appeals;

Note:

1. All Lunch Motions/Urgent Mentions relating to the Division Bench matters shall be moved before the Hon'ble Division Bench, comprising the Hon'ble Sri Justice Battu Devanand and the Hon'ble Justice Dr. V.R.K.Krupa Sagar, at 10-30 A.M in Court Hall No. 5.
2. All Lunch Motions/urgent mentions relating to Single Bench matters shall be moved before the Single Bench consisting of the Hon'ble Sri Justice Battu Devanand at 10:15 A.M. in his Lordship's Chamber.
3. All Lunch Motions/urgent mentions relating to Single Bench matters shall be moved before the Single Bench consisting of the Hon'ble Sri Justice Subba Reddy Satti at 10:30 A.M. in Court Hall No.7.
4. All Lunch Motions/urgent mentions relating to Single Bench matters shall be moved before the Single Bench consisting of the Hon'ble Justice Dr. V.R.K.Krupa Sagar at 10:15 A.M. in Court Hall No.26.
5. Matters will be entertained only if the impugned order is passed on or after 24.12.2022.
6. Receive & Transmit shall be filed only if the cause of action has arisen on or after 24.12.2022.
7. Only urgent cases, which cannot wait till the reopening of the Courts during Sankranthi Vacation, 2023 i.e. 18.01.2023, will be entertained.

// BY ORDER //

E. Kameswara Rao
VACATION OFFICER 6/1/23

Dt: 06.01.2023.

Vacation Officers:

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| 1. Sri E. Kameswara Rao, Deputy Registrar | 7901625190 |
| 2. Smt. U. Sridevi, Assistant Registrar | 7901625243 |
| 3. Sri P.U.V. Bhaskar Rao, Assistant Registrar | 7901625186 |
| 4. Sri A. Venugopala Rao, Assistant Registrar | 7901625222 |